

(b) The annual electricity bill of the Railways for the last five years are as under:—

(Electricity bill paid in million Rs.)

Type	Year				
	2003-04	2004-05	2005-06	2006-07	2007-08
Operational purpose (Traction)	40529	42668	43919	47182	50108
Non Operational purpose (Non Traction)	9205	9937	9786	9893	10448
TOTAL :	49734	52605	53705	57075	60556

(c) Average cost of energy in paisa per unit for Operational (Traction) and Non operational (Non-Traction) purpose for the year 2007-08 are as under:—

(paisa per unit)

Type	Year	Average cost
Operational purpose (Traction)	2007-08	429
Non operational purpose (Non traction)	2007-08	433

(d) Power is purchased from different distribution companies (DISCOMs) in States and three power companies viz. Tata electric, Damodar Valley Corporation (DVC) and NTPC.

(e) No, Sir. However, it varied from 369 paisa per unit (in Kerala) to 518 paisa per unit (in Gujarat) during 2007-08.

Captive power plants for operational usage

3153. DR. E.M. SUDARSANA NATCHIAPPAN:

SHRI SANTOSH BAGRODIA:

SHRI O.T. LEPCHA:

SHRI SANJAY RAUT:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Railways propose to build captive power plants for its operational usage;
- (b) if so, the details of the capacity and locations of such plants;
- (c) whether Railways propose joint venture to set up these power plants;
- (d) whether the option to form joint venture limited to PSUs only or the private players to can join;
- (e) whether the fuel supply linkages have been firmed up; and
- (f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) to (d) Yes, Sir. Indian Railway has formed Bhartiya Rail Bijlee Company to set up joint venture captive power plant with NTPC. The 1000 MW power plant will be established at Nabinagar in Bihar. In addition, as per announcement in Railway budget 2009-10, Indian Railways propose to set up another 1000 MW power plant at Adra to avail traction supply at economical tariff.

(e) and (f) Yes, Sir. The fuel linkage will be finalized at an appropriate time.

Joint venture with NTPC for setting up power plants

3154. DR. E.M. SUDARSANA NATCHIAPPAN:
SHRI SANTOSH BAGRODIA:
SHRI SANJAY RAUT:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways propose a joint venture with NTPC for setting up the power plants for its operational usage;

(b) if so, the details thereof;

(c) whether the Railways would be able to meet its present and prospective demand of electricity through such captive facilities;

(d) whether Railways also plan to trade the surplus power; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) to (c) Yes, Sir. Indian Railways has already formed Bhartiya Rail Bijlee Company Limited – Joint Venture with NTPC for setting up of Joint Venture Captive Power Plant of 1000 MW Capacity at Nabinagar Bihar to meet a part of its power requirement. This plant will feed 164 traction sub-stations located in Eastern and Western region of India.

(d) No, Sir.

(e) Does not arise.

Gauge conversion in Gujarat

3155. SHRI PARSHOTTAM KHODABHAI RUPALA:
SHRI NATUJI HALAJI THAKOR:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government of Gujarat has submitted a proposal to Government of India for making adequate budgetary provision for conversion/upgradation of broad gauge in respect of certain lines;

(b) if so, the details thereof;

(c) the budgetary provision for each line approved for conversion/upgradation; and